

③

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

COMPANY APPLICATION NO. : CA/93/2017  
IN  
PETITION NUMBER : TCP/203/2016  
NAME OF THE PETITIONER(S) : G. Palanisamy & another  
NAME OF THE RESPONDENT(S) : M/s P.M.P. Lungi Private Limited & 8 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	A-G-SOMYANARAYANA (For A. K. MYLAMY)	For Petitioners	A. K. Mylamy
2.	K. MOORTHY	for Respondent	K. Moorthy
3.	S. AMBAL VANNAV.	for 9 <sup>th</sup> Respondent.	S. Ambalvannav.

**ORDER**

Counsel for both the parties present, prayed for time for reporting  
settlement. Put up on **21.02.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)